

**COURT-I**

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY  
(Appellate Jurisdiction)**

**APPEAL NO. 260 OF 2016**

**Dated: 20<sup>th</sup> December, 2017**

**Coram: Hon'ble Mr. I. J. Kapoor, Technical Member  
Hon'ble Mr. Justice N. K. Patil, Judicial Member**

**In the matter of:**

<b>Maharashtra Eastern Grid Power Transmission Co. Ltd.</b>	<b>....</b>	<b>Appellant(s)</b>
<b>Vs.</b>		
<b>Maharashtra Electricity Regulatory Commission</b>	<b>....</b>	<b>Respondent(s)</b>

**ORDER**

Due to administrative reasons, the matter could not be taken up.

List the matter on **17.01.2018.**

**COURT MASTER**